

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-100/2022/935/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti Sangeeta Gogoi Bora,
Presiding officer, Industrial Tribunal,
Dibrugarh.

Dated Guwahati the 30th January, 2023

Sub: **Casual leave.**

Ref:- Your No. ITD.01/2023/107 dated 27.01.2023.

Madam,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 30.01.2023 along with station leave permission, from the evening of 27.01.2023 till the morning of 01.02.2023.** The District & Sessions Judge, Dibrugarh and in her absence the next senior most Judicial officer at the station would remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-100/2022/936-937/A, dated , 30-01-2022

Copy to:

1. The District & Sessions Judge, Dibrugarh.
2. ✓ The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)  